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Title: Need to provide adequate compensation to police and revenue department officials who died in an incident of sudden fire in a fireworks factory in Sivakasi Taluk in Tamil Nadu.

SHRI MANICKA TAGORE (VIRUDHUNAGAR): In Tamil Nadu, Sivakasi is famous for its fireworks, matchsticks and printing works. Many households are fully engaged in the production of matchsticks, small and medium variety of fireworks like small scale industry throughout the year.

In this city and its surrounding a number of factories are producing fireworks While checking production of fireworks in a village called V. Meenakshipuram in Sivakasi Taluk on 10.8.2010 morning, a joint team from Revenue and police departments Government of Tamil Nadu made a surprise raid/visit, in which 4 officials from Revenue department and 4 from police department died due to sudden fire in a factory. The family members of the deceased are demanding that the medical expenditure incurred for their medical treatment be borne by the Government and Rs. 20 lakhs be sanctioned as interim relief/compensation and suitable employment may be given to one of the family members on compassionate ground.

The district collector has also recommended to the Government that a compensation be sanctioned immediately to the deceased family as they were the sole bread winner in the family. But so far, the Tamil Nadu Government has sanctioned Rs. 5 lakh compensation to them. In addition to that, the police department has agreed to give an additional compensation of Rs. 5 lakhs to the deceased police officials only but the revenue department officials could not get anything.

Hence, I urge upon the Union Government to intervene in the matter for providing relief and enough compensation equally to both police and revenue departments officials who died in the sad accident leaving their small school going children without any income. Moreover, the Government may take necessary precautionary measures to prevent such incident in future.